THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO. 43
Dated Guwahati, the 19th August, 2015

In continuation to this Registry's earlier Order No. 56 dated 13.06.2012, Hon'ble the Chief Justice (Acting) has been pleased to order for listing the matters challenging the Vires of Acts / Rules before the Division Bench - I.

The aforesaid Order will come into force with immediate effect.

By Order,

Sd/- B.K. Chetri,

Permo No. HC.III-29/2013/ 907 - 27 /G, Dated: 19 th August, 201 py to: 1) The Registrar (Vig./Admn./Estt.), Gauhati High Court, Guwahati. 2) The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl. 3) The Registrar-cum-Principal Secy. to Hon'ble the Chief Justice, Gauhati High Court, Guwahati. 4) The Joint Registrar (
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7) The President / General Secretary, Gauhati High Court Advocates Association Guwahati. 8) The Deputy Registrar, (
Suwanati. The Deputy Registrar,(
7) The Asstt. Registrar, (), Gauhati High Court, Guwahati. 10) The System Analyst, Computer Section, Gauhati High Court, Guwahati. 11) The Asstt. Registrar (), Gauhati High Court, Guwahati. 12) The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
1 The Asstt. Registrar, (
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12) The Librarian-cum-Research Officer, Gauhati High Court, Guwahati
13) The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
14) The System Analyst, Gauhati High Court, Guwahati. He is requested to uplo
this Notification in the website of Gauhati High Court.
15) The Admn. Officer (J), Filing Section, Gauhati High Court, Guwahati.
16) The Admn. Officer (J) (), Gauhati High Court, Guwahati.
17) The P.S. to Hon'ble Mr./Dr.(Mrs.)/Mrs. Justice
Gauhati High Court, Guwahati.

18) The Court Manager, Gauhati High Court, Guwahati.

19) The Court Master, Court No. _____, Gauhati High Court, Guwahati/

20) The Court Officer, No.1 & 2, Gauhati High Court, Guwahati 21) The C.A. to the Registrar General, Gauhati High Court, Guwahati.

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